

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Ref: Petition No. 86/MP/2013

Date: 3.6.2013

To,
Additional General Manager (Commercial)
THDC India Ltd.,
Alakhnanda Bhawan,
Pragatipuram, Bypass Road,
Rishikesh-249201
Uttarakhand

Sir,

Subject: Petition for recovery of Additional Cost incurred consequent to pay revision of Employees and Central industrial security Force (CISF) for generation station of the Petitioner – THDC India limited during 22.09.2006 to 31.3.2009.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **17.6.2013**:

- (a) Certified details of actual O&M during the following periods along with the prior period adjustments/ provisions, if any
- I. 22.09.2006 to 31.03.2007
 - II. 2007-08
 - III. 2008-09
- (b) The certificate of the auditor in regard to arrears amounting to Rs 118.43 lakh paid to CISF personnel.

2. Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)